CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00014/2020 IN ORIGINAL APPLICATION NO.170/01305/2018

DATED THIS THE 12TH DAY OF APRIL, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) (On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh.)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
On video conference from Central Administrative Tribunal, Bangalore
Bench, Bangalore.)

Sri S. Mahanthesha, Aged about 38 years, S/o Sri T.S. Shanthaveerappa, Occn: Postal Assistant, Chitradurga Head Post Office, Presently working at Challakere Sub-Post Office Challakere: 577 522, Chitradurga District.

..Petitioner.

(By Advocate Shri P.A. Kulkarni)

Vs.

1.Dr. Charles Lobo Chief Post Master General, Karnataka Circle, Palace Road, Bengaluru-560 001.

2.Shri D.S.V.R. Murthy, Post Master General, S.K. Region, Palace Road, Bengaluru-560 001. 3.Shri M.B. Gajbhiye, Director of Postal Services, Office of Post Master General, S.K. Region, Palace Road, Bengaluru-560 001.

4.Shri Naveen Chander, Superintendent of Post Offices, Shivamogga Division With concurrent charge of Chitradurga Division, Chitradurga-577501.

5.Shri Shivaraj Khindemath,
Retired Superintendent of Post Offices,
Residing at Postal Quarters,
Holakere Road,
Chitradurga-577 501.Respondents

(By Shri V.N. Holla, counsel for Respondents)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri V.N. Holla, learned counsel for the respondents at the very outset stated that in compliance with the order dated 27.09.2019 passed by this Tribunal in OA.No.1305/2018, the respondents have already issued an order dated 11.03.2020, which has been placed on record as Annexure R-1.

2. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

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- 3. However, the petitioner shall be at liberty to lay a challenge to the order dated 11.03.2021 by way of filing a fresh Original Application if he still remains dissatisfied.
- 4. Rule of the court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

vmr.